

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

05/04/2019

O.A./260/242/2016

S P NAYAK

-V/S-

D/O POST

ITEM NO:26

FOR APPLICANTS(S) Adv. : Mr. S. Patra-I

FOR RESPONDENTS(S) Adv.: Mr. C.M.Singh

Notes of The Registry	Order of The Tribunal				
	<p>Ld. Counsel for the applicant submitted that he does not want to press the OA. Accordingly, the OA is disposed of as not pressed.</p> <table><tr><td>( SWARUP KUMAR MISHRA) MEMBER (J)</td><td>( GOKUL CHANDRA PATI) MEMBER (A)</td></tr><tr><td colspan="2">pms</td></tr></table>	( SWARUP KUMAR MISHRA) MEMBER (J)	( GOKUL CHANDRA PATI) MEMBER (A)	pms	
( SWARUP KUMAR MISHRA) MEMBER (J)	( GOKUL CHANDRA PATI) MEMBER (A)				
pms					